

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 1284/2001

(From the judgement and order dated 16/11/2000 in CRLA 993/80  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

JAI PAL & ORS.

Petitioner (s)

VERSUS

STATE OF U.P.  
( With Appln(s). for bail )

Respondent (s)

Date : 31/08/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.T. THOMAS  
HON'BLE MR. JUSTICE S.N. VARIAVA

For Petitioner (s) Mr. Sushil Kumar,Adv.  
Mr. Goodwill Indeevar,Adv.  
Mr. Pramod Kr. Yadav,Adv.  
Mr. Kailash Chandra Srivastava,Adv.

For Respondent (s) Mr. Pramod Swarup,adv.  
Ms. Pareena Swarup,adv.  
Mr. Prashant Choudhary,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.

.SP2

List this matter for final disposal.

.SP1

(N.K. Goel)  
Court Master

(H.K. Bhatia)  
Court Master